

Statement-III

(Rs. in Crore)

S. No.	States/UTs	Central Allocation	
		1997-98	1998-99
1.	Andhra Pradesh	155.28	117.04
2.	Arunachal Pradesh	1.59	2.57
3.	Assam	51.11	66.86
4.	Bihar	304.59	383.41
5.	Goa	1.72	1.72
6.	Gujarat	56.99	44.06
7.	Haryana	13.69	25.92
8.	Himachal Pradesh	5.47	10.92
9.	Jammu & Kashmir	11.12	13.51
10.	Karnataka	104.27	88.38
11.	Kerala	37.94	39.66
12.	Madhya Pradesh	196.78	194.34
13.	Maharashtra	169.27	174.71
14.	Manipur	2.04	4.48
15.	Meghalaya	2.39	5.02
16.	Mizoram	1.01	1.16
17.	Nagaland	2.56	3.44
18.	Orissa	125.97	133.87
19.	Punjab	9.74	12.60
20.	Rajasthan	81.76	67.11
21.	Sikkim	0.93	1.29
22.	Tamil Nadu	140.38	103.49
23.	Tripura	2.65	8.09
24.	Uttar Pradesh	378.41	421.94
25.	West Bengal	139.17	148.77
26.	A & N Islands	0.94	1.18
27.	Dadar & Nagar Haveli	0.51	0.78
28.	Daman & Diu	0.3	0.38
29.	Lakshdweep	0.47	0.59
30.	Pondicherry	0.92	1.15
Total		1999.97	2078.44

[Translation]

99

Declaration of Assets

13. **SHRI MOTILAL VORA** : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to the Unstarred Question No. 310 dated 1.12.98 and state :

(a) the names of Union Ministers and their families who have submitted the statement regarding their assets and liabilities to the Prime Minister since the decision of the Cabinet in this regard;

(b) the reasons for not making it public so far; and

(c) the time by which these statements are likely to be made public?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) All the Members of the Union Council of Ministers had declared their assets and liabilities to the Prime Minister. However, since the returns submitted by the Ministers were in different formats, the Prime Minister has written to his Cabinet Colleagues to submit their returns, as on 31.03.98, in the prescribed proforma, so that a copy of each of the returns may be placed in the Parliament Library.

[English]

West Bengal

94-103

Wastelands Development Programme

14. **SHRI AMAR ROYPRADHAN** : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the details of projects approved under the wastelands development programme in West Bengal;

(b) the details of projects pending with the Centre for clearance and the reasons for delay;

(c) the time by which these projects are likely to be cleared; and

(d) the number of projects financed by foreign agencies under wastelands development programme?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) The details of the projects sanctioned by the Department of Wastelands Development under "Support to NGOs/VAs" and "Integrated Wastelands Development Project" Schemes in West Bengal are enclosed in the statement-I & II respectively.

(b) and (c) No project proposal is pending in respect of "Support to NGOs/VAs Scheme" and Integrated Wastelands Development Project Scheme".

(d) Nil